

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 3<sup>rd</sup> February, 2026**

**S.O 26** .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the below mentioned BDO's to be the Executive Magistrate(s), who shall exercise all the powers of an Executive Magistrate(s) within their respective territorial jurisdiction of District Samba.

<b>S.No</b>	<b>Name of Officer (Ms./Mr.)</b>	<b>Jurisdiction</b>
1.	Akansha Gupta	BDO Purmandal
2.	Parul Khajuria	BDO Bari Brahmana
3.	Chahat Bharti	BDO Vijaypur
4.	Kunal Singh	BDO Nud
5.	Neha Choudhary	BDO Ramgarh
6.	Shivali Choudhary	BDO Rajpura
7.	Saqib Sharif Khan	BDO Samba
8.	Swati Slathia	BDO Ghagwal
9.	Shashank Padha	BDO Sumb

**By Order of the Government of Jammu and Kashmir**

**Sd/-**  
**(Achal Sethi)**  
**Commissioner/ Secretary to Government**

No. LAW-Powr/30/2022-10

Dated :- 03 -02 - 2026

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. District Magistrate Samba. This is with reference to letter No. DMS/Estt-Misc/25-26/956-59 Dated:- 03-02-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section.

*eam*  
03.02.2026  
(Binny Kumar)

**Assistant Legal Remembrancer  
Department of Law, Justice & PA**

